

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Monday THE 1st Day Of July 2024
COURT HALL NO.15 AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
"MATTERS PERTAINING TO DHARWAD BENCH" <u>ORDERS</u>			
1	WP 106132/2019 REG : FOR REPORTING COMPLIANCE OF WITH GENERAL DIRECTION AS PER ORDER DATED : 4/1/2024 (DATE)	(GM, RES) S R HEGDE AND ASSOCIATES P K SANNINGAMMANAR	HCGP FOR R1 (MA NOT FILED) DAYANAND M BANDI FOR R2
2	WP 110352/2019 (FOR FURTHER COMPLIANCE) A/W 1) NON AMENDMENT OF CAUSE TITLE 2) NON FILING OF AMENDED CAUSE TITLE (DATE)	(GM, RES) SANTOSH PUJARI	AGA FOR R1, R3, R5 & R6 V SHIVARAJ HIREMATH FOR R2 & R4
3	WP 103465/2023 (FOR REPORT OF COMPLIANCE) (DATE)	(GM, RES) ARAVIND D KULKARNI	HCGP FOR R1 & R3 (MA NOT FILED) GURUDEV GACHCHINAMATH FOR R2
4	WP 105547/2023 REG : NON FILING OF FURTHER COMPLIANCE OF AFFIDAVIT BY AGA V/O DTD 18/06/2024	(LB, RES) SANTOSH B MALLIGAWAD	AGA FOR R1 & R3 R C HOSAMATH FOR R2

COURT HALL NO :13

- 5 WP 106707/2023 (LB, RES) DINESH M KULKARNI HCGP
REG : NON FILING G I GACHCHINAMATH
OF AN AFFIDAVIT
AND A DETAILED
REPORT BY
COUNSEL FOR HDMC
V/O DTD
18/06/2024
- Connected With
- 5.1 RP 100086/2024 (,) G I GACHCHINAMATH
REG : 1) IA
1/2024 FOR CD OF
50 DAYS IN
FILING
2) IA 2/2024 FOR
STAY
- 6 WP 107728/2023 (GM, PDS) SRINAND A PACHHAPURE AGA FOR R1-R4
REG : REPORTING PALLAVI S PACHHAPURE (MA NOT FILED)
FURTHER RAJENDRA R PATIL SADIQ N GOODWALA FOR
COMPLIANCE R5
AS PER ORDER (VK NOT FILED)
DATED :
18/1/2024 &
23/2/2024
(DATE)

HEARING - INTERLOCUTORY APPLN

- 7 RP 100021/2023 (,) SANTOSH.B.RAWOOT
IN RSA A D SHILLEDAR K L PATIL, S S
100424/2019 GURU L HULLER BETURMATH FOR R1 TO
REG: 1) IA R3 & R5
1/2023 FOR CD OF R4-SERVED
299 DAYS IN
FILING THE
ABOVE PETITION
2) FILING OF ACK
FOR HAVING
SERVED COPY TO
THE RESPONDENT
WHO REPRESENT IN
RSA AS PER ORDER
DTD. 19/03/2024
3) IA 2/2023 FOR
STAY
(DD FILE RSA -
100424/2019 IS
K/B)
(DATE)

ADMISSION

COURT HALL NO :13

8 RP 100086/2022 (,) M V V RAMANA
IN CRP H R KAMBIYAVAR
100014/2019 PATRI SHASHIKALA
(CRP 100014/2019 SHUBHENDU A AKALWADI
DD FILE K/B) (NOC NOT OBTAINED)
(DATE)

FURTHER HEARING

9 WP 104850/2022 (GM, RES) SHIVARAJ P MUDHOL M B KANAVI
A/W 1) NON (NOC) CGSC FOR RESPONDENTS
AMENDMENT OF PRASHANT I GOUDAR I S UPPIN FOR R3
CAUSE TITLE (VK)
2) NON GANGADHAR J M FOR R3
FURNISHING OF (NOC)
DETAILS OF C V ANGADI FOR R4
STATEMENT TO THE VEENA HEGDE FOR PROP
PAYMENT ALREADY R8 & R9
MADE BY THE AGA FOR R5, R6 & R7
PETITIONER IN (MA NOT FILED)
FAVOUR
OF AS WELL AS
OTHER PERSONS
(DATE)

---END---